## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:2593 ANSWERED ON:17.08.2011 MAJOR AVAILAN ACCIDENTS

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## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the current status of the proposed independent Accident Investigation Committee alongwith the details of issues likely to be covered under it;
- (b) the details of major aviation accidents occurred during the last one year and the reason of each accident;
- (c) the objective and need for setting up such a Committee/Panel;
- (d) whether any time frame has been fixed for the Committee to submit its report;
- (e) if so, the details thereof; and
- (f) the steps taken/being taken by the Government to prevent major and minor aviation accidents and to strengthen the regulatory mechanism and safety system of the country's aviation sector to meet international safety standards?

## Answer

## MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

- (a) to (e):- In accordance with the International Civil Aviation Organisation (ICAO) Standard and Recommended Practices (SARPs) and to provide independence of investigation function from the regulatory function and to identify the causes of accident in an independent manner, an Independent Accident Investigation Committee has been formed with effect from 26th May, 2011. The functions of the Committee inter alia include
- (i) drawing up a formal procedure for the notification of an accident or serious incident as per International Civil Aviation Organisation

(ICAO) Annex 13;

- (ii) to assist Ministry of Civil Aviation in the formation of Court of Inquiry and Committee of Inquiry in case of major accidents;
- (iii) carrying out investigation of aircraft accident and serious incident and nominate teams/groups for the purpose;
- (iv) to coordinate and provide support for the working of Court of inquiry and Committee of Inquiry;
- (v) to follow-up/ monitor the compliance of the recommendation made in the Accident and Serious Incident Investigation Reports;
- (vi) reporting Accident/Incident in accordance with the ICAO ADREP Manual

(Doc 9156-AN/900). The functioning of the Committee is a continuous exercise and time – lines for submission of reports are fixed on a case to case basis. The details of major aviation accidents occurred during the last one year is annexed.

(f):- Various accident prevention programmes have been initiated by the Directorate General of Civil Aviation

(DGCA), which include safety audits & surveillance inspections of operators, dissemination of safety information, issue of Air Safety Circular/ Civil Aviation Requirements, establishment of Aviation Safety Board, enhanced training of pilots, etc. Further, safety recommendations emanating from investigation of aircraft accidents are followed up for implementation by the concerned agencies to prevent recurrence of similar accidents.